

### **APPENDIX -3B**

List of products and list of markets eligible under Merchandise Exports from India Scheme (MEIS)

(Kindly see Paras 3.03 to 3.06 of FTP and Para 3.01 to 3.03 of HBP and other common procedural features applicable to MEIS)

**(To be notified separately)**

### **Appendix- 3C** **(Please read para3.05 of FTP)**

List of eligible category under MEIS if exported through using E-commerce platform

<b>Sl no.</b>	<b>Category</b>
1	Handicraft Items/Products
2	Handloom Products
3	Books/Periodicals
4	Leather Footwear
5	Toys
6	Customised Fashion Garments*

#### Notes

1. The MEIS benefits on exports admissible for handicraft /handloom products shall be allowed only if the export documents show that the items exported are handicraft /handloom products respectively.
2. In case of any doubt about a product being a handicraft product, a certificate from Development Commissioner (Handicraft) shall be required.
- 3\* Customised Fashion Garments are garments that are made on specific request/order of customer and accordingly tailored/manufactured.